

THE MINISTER OF STATE OF MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The cost of production of Petrol, Diesel and LPG would vary from refinery to refinery depending on the level of crude thruptut, pattern of production, delivered cost of crude oil, the cost of processeing/refining and the return on capital employed etc. The estimated cost of production on weighted average basis (exclusive of Excise duty) for the year 1994-95 works out as under :

MS-87	Rs. 4774/KL
HSD	Rs. 5440/KL
LPG (Bulk)	Rs. 5915/MT
LPG (Packed)	Rs. 7602/MT

(b) The domestic prices of petroleum products are so structured as to discharge inessential use, promote inter-fuel substitution and subsidised essential fuels for socio economic reasons to vulnerable sections of the society. The retail selling price as on 1-10-95 in the four metropolitan cities are as under :-

Product	Unit	Rs./Unit			
		Delhi	Calcutta	Bombay	Madras
MS-87	Ltr.	16.95	17.68	19.26	19.98
HSD	Ltr.	6.99	7.25	7.84	7.80
LPG (Pack-Dom) (14.2 Kg)	Cyl.	93.78	106.99	94.37	98.05

Chakmas in Arunachal Pradesh

683. SHRI LAETA UMBREY :

SHRI P.K. THUNGON :

SHRI PARAS RAM BHARDWAJ :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of Chakmas and Hajongs have settled in Arunachal Pradesh;

(b) if so, the details thereof camp-wise and the year of there settlement;

(c) the law under which the refugees were settled; and

(d) the amount spent on these refugees since their settlement both by the State as well as by the Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (d) In the wake of ethnic disturbances in the erstwhile East Pakistan (now Bangladesh) a sizeable number of people migrated into India. Under a rehabilitation scheme, they were settled/re-settled in different parts of the country. Included among them were 2902 Chakma and Hajong families who were

re-settled in the then NEFA (now Arunachal Pradesh) area in Lohit District, Noa Dehing Valley of Tirap District and Suban Siri District between the period 1964-68, in consultation with the NEFA Administration. About Rs. 1.30 crores were sanctioned by the Central Government for the re-settlement of these families in NEFA.

Oil Refinery

684. SHRI BASUDEB ACHARIA :

SHRI CHITTA BASU :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some proposals for setting up of oil refineries in West Bengal by the private sector are pending with the Union Government for approval;

(b) if so, the details thereof;

(c) Since when these proposals are pending and the reasons therefor; and

(d) the steps being taken to clear the above proposals ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d) The following proposals are under different stages of processing in the Government :-

Name of the Party	Proposal for	Date since Pending	Location
1. M/s. Sterling Oil Refineries Limited	Refinery	8.5.1995	Midnapur
2. Shri Sharwan Kumar Todi	Refinery	15.5.1995	Midnapur
3. Shri Om Prakash Kanoi	Refinery	25.9.1995	Midnapur
4. M/s. Jalan Carbons & Chemicals Limited	Manufacture of Light & Heavy Solvent Naphthas	30.10.1995	Howrah

Post Matric Scholarships to SC/ST Students

685. DR. VISWANATHAM KANITHI : Will the Minister of WELFARE be pleased to state :

(a) whether in view of the rise in cost of living there is any proposal to increase the amount of post metric scholarships awarded to Scheduled Caste and Scheduled Tribe students and other backward communities;

(b) if not, the reasons therefor;

(c) whether the Government propose to compensate the SC/ST students in other form; and